

brought to such clinical establishment. The Act is, however, presently applicable only in Sikkim, Mizoram, Arunachal Pradesh, Himachal Pradesh, Uttar Pradesh, Bihar, Jharkhand and Rajasthan and Union Territories, except Delhi. Other States may adopt the Act under Clause (1) of Article 252 of the Constitution.

- (iii) In addition, as per the guidelines of referral of the patient in emergency issued by the Ministry of Health and Family Welfare on 31.07.2014, every clinical establishment shall provide within the staff and facilities available, such medical examinations and treatment as may be required to provide first aid to any individual who comes or is brought to such clinical establishment. The guidelines have been circulated to all States and major Central Government institutions.

(c) and (d) The Government has noticed some reports about treatment not being provided in emergency Department of the hospitals. However, details in this regard are not maintained by the Central Government.

Silicosis as a notifiable disease

3663. SHRI ANIL MADHAV DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Human Rights Commission has recommended to Government that silicosis be made a notifiable disease, if so, the details thereof; and

(b) the measures taken and suggested by Government to ensure health facilities to all workers employed at places prone to silica?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Silicosis is already a notified Occupational Disease under Factories Act.

(b) Statutory provision for safety, health and welfare of workers already exist under the Mines Act, 1952 and rules and regulations framed thereunder. The Statutes stipulate a system approach to identify, assess and prevent hazards at the workplace so as to reduce occupational disease.

Functioning of CGHS dispensaries

3664. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the action taken to streamline the functioning of CGHS dispensaries regarding availability of medicines on emergency basis and also availability of doctors at odd hours;